

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 3 of 2014

Dated : 27th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Shree Cement Ltd.

....Appellant(s)

Versus

Rajasthan Electricity Reg. Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Ms. Anushree Bardhan
Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma
Mr. Pradeep Misra for R.2

ORDER

Mr. Pradeep Misra, the learned counsel undertakes to file Vakalatnama on behalf of Respondent within one week and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 17.02.2014 after serving copy on the other side.

Post the matter on **26.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk